

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-522

(IB)-178(PB)/2017

IA/828/2022, IA/4411/2022, IA/5751/2022

IN THE MATTER OF:

Mussadi Lal Kishan Lal

....Applicant

Vs.

Ram Dev Int. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Adv Swarnika Aggarwal, Adv Harsha Khanna

ORDER

Due to paucity of time, list the matter on **09.06.2023**.

Sd/-

(Court Officer)